

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No.131
C.P.(CAA)/63(AHM)2022
In
C.A.(CAA)/43(AHM)2022

**Proceedings under Section 230-232 of the
Companies Act**

IN THE MATTER OF:

JMC Projectes (India) Ltd
Kalpataru Power Transmission Ltd

.....Applicants

Order delivered on ..19/10/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Navin Pahwa, Sr. Advocate.
For the Respondent : Ms. Pankti Shah, Advocate on behalf of
Ms. Maithili D. Mehta, Advocate for the
Income Tax Department.

ORDER

We direct the Income Tax Department to file the report within three days.

Matter stands adjourned before the Regular Bench on 31.10.2022

-SD-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-SD-

**DR. MADAN B GOSAVI
MEMBER (JUDICIAL)**